GOVERNMENT OF INDIA MINISTRY OF POWER

RAJYA SABHA UNSTARRED QUESTION NO.2551

ANSWERED ON 11.08.2025

SMART METER SCHEME AND DIGITIZATION OF DISTRIBUTION SYSTEM

2551 # SHRI TEJVEER SINGH:

Will the Minister of **POWER** be pleased to state:

- (a) the number of consumers provided with smart meters in the country till date under the Smart Meter National Programme (SMNP);
- (b) whether installation of smart meters has resulted in measurable reduction in power theft, billing errors and consumer disputes;
- (c) whether consumers are being provided real-time billing, mobile apps and grievance redressal facilities related to smart meters; and
- (d) whether Government plans to ensure 100 per cent smart metering within the stipulated time frame, and extend financial assistance to the States for this purpose?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF POWER

(SHRI SHRIPAD NAIK)

- (a): Under the Revamped Distribution Sector Scheme (RDSS), launched by Government of India in July 2021, 20.33 crore smart meters have been sanctioned across the country. Till date, a total of 3.78 Cr smart meters have been installed under various schemes including RDSS.
- (b) & (c): One of the primary advantages of smart meters is their ability to provide accurate billing information. Smart meters eliminate inaccuracies due to manual reading by automatically recording and communicating the consumption data to the billing system of distribution utility.

In addition, smart meter provides several benefits to consumers and distribution utilities which enhance the experience of electricity usage as illustrated below:

- i. Helps consumers in tracking of real time consumption of electricity.
- ii. Smart app features help consumers in grievance redressal related to smart meters.
- iii. Facilitates net-metering for roof-top solar installation.
- iv. Aid distribution utilities in identifying electricity theft through various mechanisms including tamper detection, analysis of consumption patterns, remote monitoring and automatic energy accounting etc.

Ministry of Power has already commissioned a study for assessing the impact of smart meters.

(d): It is envisaged that the installation of sanctioned smart meters under RDSS shall be completed by the end of the scheme period i.e. 31.03.2028.

Under RDSS, maximum grant of upto Rs. 900 per consumer meter, Rs. 3,450 per Distribution Transformer (DT) meter and Rs. 6,300 per feeder meter is being provided. For "Special Category States", the same is Rs. 1,350 per consumer meter, Rs. 5,175 per Distribution Transformer (DT) meter and Rs. 9,450 per feeder meter.
